



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/BB/2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN A. KURREJA BALU G. NAIR FOR CYRIL AMARCHAND MANGALDAS 70 220 20 508	APPLICANT	
2.	B. C. THIRUVENKADAM MANIK B.T. ANU BARADWAS.	RESPONDENT COUNSEL — " — — " —	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 164/17 is listed today for hearing. Objections are filed by opposite party in I.A 164/17. List this I.A 164/17 along with main petition as well I.A 159/17 for hearing on the side of Respondent Counsel on 27/11/2017 at 3.00 P.M.,


Member (T)


Member (J)